

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 14

Dated Guwahati, the 28th January, 2021

Hon'ble the Chief Justice has been pleased to direct that the case(s) wherein Shri Abhishek Deka, Advocate, or his Senior Shri Pranjal Sharma, Advocate, Gauhati High Court, is involved as Counsel, are not to be listed before the Bench of Hon'ble Mr. Justice Prasanta Kumar Deka, Judge, Gauhati High Court.

By Order,

**Sd/- R. A. Tapadar
REGISTRAR (JUDL.)**

Memo No. HC.III-40/2019/575-596/G, Dated: 28th January, 2021

Copy to:

1. The Registrar (Vig./ Admn./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati
6. Shri Pranjal Sharma, Advocate, Gauhati High Court, Guwahati.
7. Shri Abhishek Deka, Advocate, Gauhati High Court, Guwahati.
8. The Joint Registrar (_____), Gauhati High Court, Guwahati.
9. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
10. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
11. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
12. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
13. The Court Manager, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
15. The P.S. to Hon'ble Mr. Justice P. K. Deka, Judge, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
17. The Administrative Officer (Judicial) (_____), Gauhati High Court, Guwahati.
18. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
19. The Court Officer, No.1 & 2, Gauhati High Court, Guwahati.
20. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
21. The C.A. to the Registrar (Judicial), Gauhati High Court, Guwahati
22. Notice Boards (New & Old Block), Gauhati High Court, Guwahati.

R. A. Tapadar
28.01.21
REGISTRAR (JUDL.)

Shy
28/01/2021